

conditions unfavourable to the workers after they reach Malaysia are also received. In all such cases the High Commission takes prompt action and outstanding dues are settled with the intervention of the Malaysian authorities.

(c) India and Malaysia have signed a Memorandum of Understanding (MoU) on employment of workers on 3rd January 2009. The MoU provides an institutional framework for addressing various issues pertaining to the welfare of Indian workers in Malaysia and redressal of their grievances.

The Malaysian Government has also initiated a scheme of Pre-departure Orientation under which all workers going for employment to Malaysia will undergo ten days Induction Course which will provide exposure to the culture of Malaysia, language (English or Malay) and knowledge of labour laws.

A Joint Working Group has been constituted under the bilateral MOU to resolve problems relating to migration of the workers arising from time to time.

Minimum sittings of Parliament

2939. SHRI RAHUL BAJAJ:
SHRI RAJKUMAR DHOOT:

Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state whether there is a constitutional requirement of minimum number of days of sitting for the Parliament and if not what would be required to be done to have such a stipulation?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN): No, Sir, the Constitution would required to be amended to have a minimum number of days of sittings for the Parliament.

Women in Government jobs

†2940. SHRI SHIVANAND TIWARI:
SHRI RAVI SHANKAR PRASAD:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that out of the total number of employees in Central Government only 7.53 per cent are women;

(b) if not, the facts in this regard;

(c) the percentage of women employees in Central Government at present, group-wise; and

(d) their expected number at the end of eleventh five year plan?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN): (a) to (c) As per the census of Central Government employees conducted by the Directorate General of Employment and Training, Ministry of Labour and Employment in 2004, 9.68 per cent of Central Government employees were women.

†Original notice of the question was received in Hindi.